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RBI/2014-15/465 DNBR(PD).CC.No.020/03.10.42/2014-15

February 11, 2015

All NBFCs

Dear Sirs,

Implementation of Section 51-A of UAPA, 1967- Updates of the UNSCR 1267(1999)/1989(2011) Committee's AI Qaida Sanctions List

Please refer to our <u>Circular DNBR(PD).CC.No.014/03.10.42/2014-15 dated January 23,</u> <u>2015</u> on the captioned subject releasing 1st update dated January 2, 2015 regarding UNSCR 1267(1999)/1989(2011) Committee's AI Qaida Sanctions List.

2. Ministry of External Affairs (MEA), UNP Division have forwarded press releases pertaining to 2nd update dated January 23, 2015 regarding addition of four entries to the sanction list (copy enclosed). Press release pertaining to 2nd update of 2015 is available at: <u>http://www.un.org/press/en/2015/sc11750.doc.htm</u>

A link to updated list of individuals and entities linked to Al Qaida is available at:

http://www.un.org/sc/committees/1267/pdf/AQList.pdf

3. NBFCs are required to update the list of individuals/entities as circulated by Reserve Bank and before opening any new account, it should be ensured that the name/s of the proposed customer does not appear in the list. Further, NBFCs should scan all existing accounts to ensure that no account is held by or linked to any of the entities or individuals included in the list.

4. A link of press releases in which the relevant changes to the list are announced are posted on the Committee's website at the following URL:

http://www.un.org/sc/committees/1267/pressreleases.shtml

Yours faithfully,

(Sindhu Pancholy) Deputy General Manager

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> > हिंदी आसान है, इसका प्रयोग बढ़ाइए